

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**86/14(1)/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2018.**

**NAME OF THE COMPANY: M/s. Nirmal Manufacturing & Allied Industries  
Limited.**

**SECTION OF THE COMPANIES ACT: 14(1)**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present:**

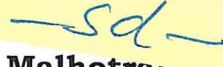
Ms. Archana Bansal, PCS, Advocate for the Petitioner.

Ms. Kusum Yadav, Company Prosecutor for the ROC

**ORDER**

For clarification/orders.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**